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F. No. 12-83 / CESTAT/CPIO-ND/VPP/2017
Customs Excise and Service Tax Appellate Tribunal
West Block No 2, R.K. Puram, New Delhi-110 066

Dated. 22/9/17

ID No. 12-83/17

To,

Sh. Javed Abidi
E-150, East of Kailash
New Delhi - 110065

Subject: Information under Right to Information Act 2005.

Sir/Madam,

Please refer to your RTI application No. 12/9/17 and our ID No. 12-83/17 the information received from DR (A) containing 01 Page is enclosed herewith for your reference please. *Receipt from Ministry*

You are, Therefore, requested to please acknowledge the receipt and deposit Rs. 2/- (@ 2/- per page) to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

Note:- RTI application's replies which are related to outer benches may be gathered from there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.

(V.P. Pandey)
Central Public Information Officer

Copy to:-

Sh. S. Bhowmick
Under Secretary Ad-IC
Department of Revenue,
Ministry of Finance
North Block New Delhi

2

22 SEP 2017

SECTION

(5)

Dated : 20.09.2017
I.D. No. 12-83/2017

Sub : Information sought under Right to Information Act, 2005

Sir,

With reference to the RTI application dated 30.08.2017 filed by Shri Javed Abidi in CPIO I.D. No. 12-83/2017, please find enclosed herewith point wise reply concerning the Administration section is as under :

Reply to (1)

List of posts by name under the Cadre Controlling Authority of Department of Revenue is as under:-

1. President
2. Member
3. Registrar
4. Deputy Registrar
5. Assistant Registrar

Reply to 2.

List of posts by name, which have been identified to be reserved for persons with disability is as under:-

1. Steno III
2. Library Inf Asstt
3. UDC
4. LDC
5. MTS

Yours faithfully

Bineesh Kumar K.S.

(Bineesh Kumar K.S.)
Deputy Registrar(Admn.)

Copy to :

CPIO/A.R., C.E.S.T.A.T., N. Delhi.

21/9/17

2017

22 SEP 2017

REGIONAL (DISPATCH SECTION)

(13)

IO - 12 - 83/2017

RTI MATTER

F. No. R20011/154/2017-Ad.1C(CESTAT)

Government of India
Ministry of Finance
Department of Revenue

New Delhi, 11th September, 2017

To ✓

The CPIO,
CESTAT, West Block No.2,
R.K. Puram, New Delhi - 66.

Subject: - Transfer of RTI application u/s 6(3) of the RTI Act - reg.

Sir,

I am to refer to an RTI application dated 18.08.17 from Sh. Javed Abidi, New Delhi received in this section on 05.09.2017. The same is transferred under section 6(3) of the RTI Act for providing the requisite information to the applicant directly in terms of the provisions of the RTI Act-2005, under intimation to this office.

Encl: - As above

Yours faithfully,

(S Bhowmick)

Under Secretary to the Government of India/CPIO
Tele: 2309 5368

Recd on
12/9/17

DRCA)

F (A.C. R. 2001) 154/2017-AD-IC (CESTAT) 573077/2017/US (Ad. IA 2B)
FTS-574650/2017/CESTAT

(2)

FTS 572306 /2017-RTI CELL
Government of India
Ministry of Finance
Department of Revenue
RTI CELL

Dated 5/9/ 2017

Indian Postal Order/Demand-Draft No./Cheque no: 38 F 277973
Rs. 10/- is/are retained. Please take action as per the provision of
RTI Act, 2005

2. The RTI application/Appeal is being transferred/forwarded to the
US (Ad. IA 2B), US (A-9), US (ITCC) after going through the Allocation
of Business Rules of the Government of India/Induction material of the
Department of Revenue.

Shashi Arora
579117
(Smt. Shashi Arora)
Section Officer (RTI Cell)
Tele No-23095588

To,

(1) CPIO/Under Secretary (Ad. IA 2B) / US (Ad. I) / US (Ad. IC) / AD (Ed)
(Department of Revenue)

- (2) US (A-9)
- (3) US (ITCC)

5/9/17
Asst. Secy
Asst. Secy
Asst. Secy

①

To,

30th August 2017

**Under Secretary (Ad.IA&B) and PIO
Department of Revenue
Room No.-77A, Ministry of Finance
North Block, New Delhi**

Subject: Request for information under section 6(1) of the Right to Information Act 2005.

Dear Sir,

You must be aware that India enacted the Rights of Persons with Disability Act 2016 in line with the United Nations Convention on the Rights of Persons with Disabilities and committed to uphold the principles of dignity, autonomy and full participation. As per Sec 33 of the Act the Government is required to identify posts to be reserved for persons with disabilities. In line with the same issue we seek the following information from you.

1. Please share with us a list of all the posts by name under the Cadre Controlling Authority of Department of Revenue.
2. Please share a list of all the posts by name, which have been identified to be reserved for persons with disabilities.

We request you to kindly respond to our questions at your earliest convenience please.

Yours sincerely,

[Signature]
Javed Abidi
E-150, East of Kailash
New Delhi 110065
Phone: 011- 26221276/77

US (Ad-I) / Ad IC -
US (Ad IA&B) / AD (Bd)
CX-9
IT ce.

[Signature]
5/9/17

TIME BOUND
 MINISTRY OF FINANCE / वित्त विभाग
 DEPARTMENT OF REVENUE / राजस्व विभाग
 FTS No. 572306
 Date of Receipt 5/9/17
 2017 RTI Cell
 109 / 2017